

1	2	3	4	5	6	7	8
#17	Nagaland	22	1	1	1	-	-
18	Orissa	1060	72	56	89	125	-
19	Pondicherry	81	22	32	29	30	-
20	Punjab	6009	339	640	321	1410	99
21	Rajasthan	5128	370	420	232	1050	60
#22	Sikkim	122	4	5	5	15	-
23	Tamil Nadu	8158	1834	1369	1296	2421	70
#24	Tripura	80	4	2	5	10	-
25	Uttar Pradesh	9845	533	635	376	1140	60
26	West Bengal	1395	85	123	601	1510	10
Total		72744	9315	10941	9940	26264	989

DOS - Dairy Cooperative Societies

a - Average of the year 1995-96, TKGPD Thousand KG per day

TLPD - Thousand Litres per day, MTPD - Metric Tonnes per day

these states were not included in Operation Flood-III. However, some expenditure was incurred on manpower Development, Farmers' induction programmes and other developmental activities

Pollution by Planes

779. SHRI BANWARI LAL PUROHIT : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether the attention of the Government has been drawn to the press newsitem captioned "Airlines vexed by pollution tax move", appearing in the "Economic Times", dated September 3, 1996

(b) if so, whether the planes of various Airlines are the major pollution creator and are increasing pollution in the atmosphere; and

(c) if so, the steps the Government propose to take to check pollution caused by planes in the atmosphere?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (CAPT. JAI NARAYAN PRASAD NISHAD) : (a) to (c) Yes, Sir. The newsitem appears to be based on a report published in London. The exhaust gases from aeroplanes mainly contain carbon monoxide, hydrocarbons and oxides of nitrogen. In accordance with the national and international laws regulating movement of aeroplanes, the airlines are required to comply with the prescribed emission and noise standards. Codes of practice for controlling noise from aeroplanes have been evolved.

Food Corporation of India

780. SHRI I. D. SWAMI : Will the Minister of FOOD be pleased to state :

(a) the aims and objectives with which the Food Corporation of India was established;

(b) the extent to which the aims and objectives have been achieved;

(c) whether the FCI has been rendering its services as a middlemen instead of keeping the spiralling prices of wheat, wheat products and rice in the open market under control for the benefit of consumers;

(d) if so, the details thereof and the reasons therefor

(e) whether there is any proposal to activate the functioning of FCI to serve the consumers in a fullfledged manner;

(f) the number of cases in which the officials of FCI were found involved in overlooking their responsibilities during the last three years and during 1996 till date; and

(g) the action taken against the erring officials?

THE MINISTER OF FOOD AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV) : (a) The Food Corporation of India was set up in 1965 under the Food Corporation Act, 1964 in order to fulfil the following objectives for the National Food Policy of Government of India :-

(i) Effective price support operations for safeguarding the interest of the farmers

(ii) Distribution of foodgrains throughout the country for Public Distribution System; and

(iii) Maintaining satisfactory level of operational/ buffer stock of foodgrains to ensure National Food Security.

(b) The extent of success in achieving the objectives for which the Corporation has been set up can be

gauged at macro level by its growth in terms of geographical operations, stocks levels built up by procurement under Price Support operations and levy as also the role played from time to time in implementing the Food Security Schemes to the targetted groups and at the same time ensuring overall food security of the country. The following figures give the nature of growth in the activities of the Corporation :

(Figs. in lakh tonnes)

	1969-70	1995-96
1. Procurement		
(a) Rice	29.43	99.75
(b) Wheat	23.87	123.26
2. Distribution		
(a) Rice	1.06	115.01
(b) Wheat	1.59	122.25
3. Storage Godowns		
Capacity	47.90	264.10
4. Movement		
Qty. moved.	61.00	202.53
5. Turn-Over		
(Rs. in crores)	1265	25492
6. (a) No. of regions	14	19
(b) No. of Districts	104	173

(c) No Sir

(d) Question does not arise.

(e) Constant efforts are made to monitor the functioning of FCI with a view to ensure that it discharges its responsibilities effectively.

(f) and (g) The number of FCI officials found guilty of omissions and commissions in discharging of their responsibilities and punishment awarded is as under :

Nature of Punishment	1993	1994	1995	1996 (Upto Sept '96)
1	2	3	4	5
(i) Dismissal/removal compulsorily retired	10	8	19	17
(ii) Reduction in rank.	27	26	19	21
(iii) Reduction in time scale of pay	38	28	50	32
(iv) Withholding of increment of pay/recovery from pay.	397	331	252	256

	1	2	3	4	5
(v) Withholding of promotion.		1	18	23	2
(vi) Censure		190	164	91	109
		663	575	454	437

Scavengers

781. SHRI MADHAVRAO SCINDIA : Will the Minister of WELFARE be pleased to state :

(a) the progress made in the matter of emancipation of scavengers from their ages old occupation and their rehabilitation during the first six months of the current year alongwith the comparative figures for the corresponding period of the previous year and

(b) the extent to which the involvement of Sulabh Andolan has helped in the process?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA) : (a) and (b). The information regarding points (a) and (b) are being collected and will be laid down on the table of the house.

Foodgrains Stock

782. DR. T. SUBBARAMI REDDY : Will the Minister of FOOD be pleased to state :

(a) whether the food stock is sufficient to meet its requirement particularly of the Public Distribution System;

(b) if so, the total wheat and rice stock including buffer stock available with the each agency of the Government/State Governments at the end of October, 1996;

(c) whether this stock is more than the stock of the last year;

(d) if so, the quantity thereof, grain-wise and State-wise;

(e) the quantity of wheat and rice out of the above stock which is three years old?

THE MINISTER OF FOOD AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV) : (a) Yes, Sir, the foodgrain stocks in the Central Pool at present are sufficient to meet the requirement of Public Distribution System.

(b) The stock of foodgrains in the Central Pool at the end of September, 1996 i.e. as on 1.10.1996 were estimated at 9.34 million tonnes of rice and 10.36 million tonnes of wheat. Statements I and II showing state-wise stock of rice and wheat held by FCI and the State Govt. Agencies for Central Pool are attached. The total